

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4234

ANSWERED ON:20.12.2011

TALKS BETWEEN INDIA AND BANGLADESH

Gavit Shri Manikrao Hodlya;Owaisi Shri Asaduddin;Rajendran Shri C.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Secretary level talks were held recently with Bangladesh;
- (b) if so, the details thereof;
- (c) whether issues of cross-border terrorism, extradition of leaders of United Liberation Front of Assam (ULFA), movement of illegal migrants and pending extradition treaty were taken up during these talks;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government to sort out the outstanding issues?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a)to(e): Home Secretary level talks between India and Bangladesh were held during 19th - 21st November, 2011 at New Delhi, in which security related issues such as cross-border terrorism, handing over of leaders of Indian Insurgent Groups (IIGs) reportedly staying in Bangladesh and also action against their camps/hideouts, smuggling of arms/ammunitions, fake Currency notes etc. were discussed. Besides, both sides agreed to operationalise Mutual Legal Assistance Treaty (MLAT), Transfer of Sentenced Persons (TSP) and Agreement on Combating Organized Crime, Illegal Drug Trafficking signed between the two countries. Both sides also agreed that Extradition Treaty, under consideration by both the Governments, may be finalized at an early date.

In so far as Border Management Issues are concerned, issues of strengthening of security along Indo-Bangladesh border and erection of fencing were also discussed. Both sides agreed to implement Coordinated Border Management Plan (CBMP) signed in July 2011 expeditiously to curb the illegal cross-border movement. Among other issues, measures to check trafficking in women and children, smuggling of drugs and capacity building of law enforcement activities etc. were discussed. Both sides agreed to enhance cooperation in security related issues and other areas of mutual interest.

Action has already been initiated on the issues agreed to in the Home Secretary level talks held in November, 2011.